

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &
IA No. 45 of 2013**

Dated : 07th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. ...Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. S.Ganesh, Sr. Adv.
Mr. Aniket Prasoon**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadrifor R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elwin for R-2**

ORDER

Heard the Learned Senior Counsel for the Appellant.

Post the matter for further hearing on **11.02.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pr